- 7. Utilization of idle capacity in Vocational and Educational Institutions and closed/sick industry for demand reponsive training.
- 8. Enhance and expand areas for Recognition of Prior Learning (RPL) with effective assessment.
- 9. Enhance number and improve quality of Assessors for Vocational Training and consider including ITI faculty for assessments.
- 10. To identify labour- intensive industries and new areas where jobs can be created like renewable energy and reusable resources *etc*. and providing employment linked training.
- 11. Evolve strategies for increasing female workforce participation in both public and private employment.

Organised and unorganised workers in MNCs

2651. DR. T.N. SEEMA: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) the total number of organised and unorganised workers registered in Multi-National Companies (MNCs) as on date;
- (b) whether any study has been conducted or is proposed to be conducted by Government to assess the impact of establishment of the MNCs on the unemployment problems in the country;
 - (c) if so, the details and the outcome of the study thereof;
 - (d) the status of the unorganised workers working in the MNCs; and
- (e) the details of the schemes implemented by Government for generation of more employment opportunities including identification of priority sectors for the same in the country?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI BANDARU DATTATREYA): (a) to (d) The details of workers registered in MNCs is not maintained centrally. However, estimates of employment and unemployment obtained through labour force surveys on employment and unemployment conducted by National Sample Survey office (NSSO), Ministry of Statistics and Programme Implementation. As per the results of the recent labour force surveys conducted by National Sample Survey Office during 2009-10 and 2011-12 total employment increased from 46.55 crore to 47.41crore persons and 82.7% of workers are in the unorganised sector. No such study has been undertaken to assess the impact of employment on MNCs.

(e) For generating more employment in the country, Government has taken various steps like encouraging private sector of economy, fast tracking various projects involving substantial investment and increasing public expenditure on schemes like Prime Minister's Employment Generation Programme (PMEGP) run by Ministry of Micro, Small and Medium Enterprises, Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGA), Pt. Deen Dayal Upadhyaya Grameen Kaushalya Yojana (DDU-GKY) scheme run by Ministry of Rural Development and National Urban Livelihoods Mission (NULM) run by Ministry of Housing and Urban Poverty Alleviation.

Accidents in factories

- 2652. SHRI BHUPINDER SINGH: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:
- (a) how many major accident hazards occurred in various factories in the country, State-wise;
 - (b) how many factories have been registered State-wise in the last three years;
- (c) how many chemical factories are there in the country State-wise and how many times gas leakages occurred; and
- (d) how many sponge iron factories are presently in operation, State-wise and what steps have been taken to control any dangerous occurrence?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI BANDARU DATTATREYA): (a) to (d) Information is being collected from State Governments and Union Territories and will be laid on the Table of House.

Consultations with States on reforms of labour laws

2653. SHRI VIJAY GOEL: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether Government proposes to initiate a process of simplifying, rationalizing and amalgamating age-old labour laws, if so, the details thereof;
- (b) whether Government has sought views of the States on the proposed reforms of labour laws and issues of enforcement and implementation of labour laws; and
 - (c) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI BANDARU DATTATREYA): (a) to (c) The second National